

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1473
ANSWERED ON 12.12.2023**

Sports Infrastructure in Tamil Nadu

1473. SHRI DAYANIDHI MARAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of steps taken by the Government to enhance sports infrastructure in Tamil Nadu during the last five years and the current year;

(b) whether any specific schemes/projects for upgrading existing sports facilities or constructing new ones across the country have been planned/implemented and if so, the details thereof along with the total funds allotted and given for the same to each State during the last five years and the current year;

(c) whether the Government has undertaken any programmes for the identification and nurturing of sporting talent at the grassroots levels in Tamil Nadu and if so, the details thereof; and

(d) whether there are any specific programmes for preserving and popularizing traditional sporting activities and if so, the details thereof along with funds allocated in this regard?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) and (b) 'Sports' being a State subject, the responsibility of development of sports, including enhancing sports infrastructure and upgrading existing sports facilities or constructing new ones across the country, rests primarily with State/Union Territory Governments. Central government only supplements their efforts by bridging critical gaps. However, under the "Creation and upgradation of sports infrastructure" component of Khelo India Scheme, this Ministry has approved 307 sports infrastructure projects (as on 30.11.2023) of various categories across the country on the basis of proposals received from the State/UT Governments and other eligible

entities, including from Tamil Nadu. State-wise details of sports infrastructure projects sanctioned under Khelo India scheme, including in the State of Tamil Nadu, are available in public domain on the dashboard at <https://mdsd.kheloindia.gov.in>. Funds are allocated scheme-wise and not State-wise in this Ministry.

(c) Under the “Talent Identification and Development” sub-component of the Khelo India Scheme, identification and nurturing of sporting talent at the grassroots levels is done across the country, including in the State of Tamil Nadu. In addition, Sports Authority of India (SAI), an autonomous organisation under the Ministry of Youth Affairs and Sports, implements the schemes of SAI Training Centres (STC) and Indigenous Games and Martial Arts (IGMA) across the country, including in the State of Tamil Nadu, to identify talented sportspersons and nurture them in various age groups.

(d) One of the sub-components of the Khelo India Scheme, “Promotion of rural and indigenous/tribal games”, is specifically dedicated to the development of traditional sports in the country. The indigenous/traditional sports disciplines of Mallakhamb, Kalaripayattu, Gatka, Thang-Ta, Yogasana and Silambam have been identified for promotion by this Ministry under the Khelo India Scheme. In Financial Year 2023-24, an amount of Rs. 800 crore has been allocated for execution of the Khelo India Scheme, including for development of traditional sports.
